3-2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 134/397-398/NCLT/AHM/2016 (New) C.P. No. 65/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

Name of the Company:

Sandeep Jagdishchandra Dave

V/s.

Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ALKESM PALAN

PC 2

PETITIONER

205

2

ORDER

Learned PCS Mr. Alkesh Jalan present for Petitioner. None present for Respondents No. 1 to 4.

Learned PCs appearing for petitioner represented that settlement process is not possible.

Hence, list the matter for final hearing on 26.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of January, 2018.